



GOVERNMENT OF INDIA
OFFICE OF THE COMMISSIONER OF CUSTOMS (PORT)
CUSTOM HOUSE, 15/1 STRAND ROAD, KOLKATA- 700001
FAX : 033-22131553, E-mail: aeo-kolcusport@gov.in

F.No. S121-61/2018 SIB (Port)

Date: 02.06.2021

To,

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block, No.1, Wing No.5, R.K.Puram, New Delhi-110066.
2. The Director General, Directorate of Revenue Intelligence, D Block, I.P.Bhawan, I.P.Estate, New Delhi-110002.
3. The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No VI, 2nd Floor, R.K.Puram, New Delhi-110066.
4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi-110002.
5. The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thakersey Marg, Opp Patkar Hall, New Marine Lines, Mumbai-400020,
6. All Chief Commissioners, Customs, Customs (Prev), Goods & Service Tax, Goods & Service Tax (Audit).

Sir/Madam,

Subject: Legal Verification of AEO-T1 applications under AEO programme-reg.

Following applicant has applied for AEO-T1 status in terms of CBIC Circular no. 33/2016-Cus. Dated 22.07.2016 (available on CBIC Website):

S.No.	Applicant	Applying for	IEC/GSTIN/PAN
1	Euro International	AEO-T1	0203013395
2	VKD Enterprises Pvt Ltd	AEO-T1	AABCV5698K
3	Kunal Imports	AEO-T1	0508022118
4	Delta Autocorp LLP	AEO-T1	0216907837
5	Kusum Marketing Ltd	AEO-T1	0209012218
6	Pavitra Commotrade Pvt Ltd	AEO-T1	0213010941
7	Linde India Ltd	AEO-T1	0288000889

Address of the tabulated applicant along with other details is enclosed as Annexure-A. It is requested that details as mentioned in below points against the entity/applicant/ proprietor person may be sent to this office on this office e-mail id: **aeo-kolcusport@gov.in** within **14 days** from date of issue/upload of this letter on CBIC website.

P 1082

1. Show Cause Notice issued to them during the last three financial years involving fraud, forgery, outright smuggling, and clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

2. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

3. Whether there is any disputed duty demanded or drawback demanded or sought to be denied, in all the Show Cause Notices issued under the Customs Act, 1962 (other than those mentioned in points 1 & 2 above) during the last three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/order and revenue implication. In case applicant has come to any adverse notice of the department/Govt., now or in future, the same may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the CBIC Circular no. 33/2016-Cus. dated 22.07.2016.

In case no comments are received within 14 days, it will be presumed that you have no objection in granting AEO status to the above applicants.

Moreover, if any incidence of dis-reputation of the applicant comes to your notice now or in future, the same may also be informed to us.

Enclosure: Annexure-A

K.K.Mishra


Deputy Commissioner of Customs
Client Relationship Manager, AEO
Custom House Kolkata

Copy To,

1. The AEO Programme Manager, Directorate of International Customs, Central Board of Excise & Customs, Jeevan Bharti Building 2nd Tower, 5th Floor, Connaught Place, New Delhi-110001.
2. The J.S (Customs), CBIC, North Block, ICEGATE, Director General of Systems & Data Management, New Delhi-110001.
3. The Addl. Director General (Systems), Director General of Systems & Data Management, Samrat Hotel, Chanakyapuri, New Delhi, Delhi 110021.

Annexure-A

		DETAILS OF PROPRIETOR/PARTNER/ DIRECTOR/KARTA/MANAGING TRUSTEE
Company name EURO INTERNATIONAL	IEC 0203013395	
Address: BLOCK-A , 1ST FLOOR, 4A, GULAM JILANI KHAN ROAD, TOPSIA, , KOLKATA , WEST BENGAL, 700039 Type: Manufacturer Exporter		ANWAR KAMAL AKHTAR KAMAL
VKD ENTERPRISES PVT LTD	AABCV5698K	
Address: 41 CHOWRINGHEE ROAD , SECOND FLOOR Contact No: 919830009297, KOLKATA , WEST BENGAL, 700071 Type: Manufacturer Exporter		MAYANK DUGAR MANJALI ANTHONY AUGUSTINE VIJAY PRAKASH MISHRA
KUNAL IMPORTS	0508022118	
Address: 134 CHARU CHANDRA PLACE EAST , 134 CHARU CHANDRA PLACE E Contact No: 917044080741 , KOLKATA , WEST BENGAL, 700033 Type: Merchant Cum Manufacturer Exporter		KUNAL LAHOTI
DELTA AUTOCORP LLP	0216907837	
Address: 4TH FLOOR, IDEAL CENTRE, , 9, A J C BOSE ROAD Contact No: 919582609069 , KOLKATA , KOLKATA , WEST BENGAL, 700017 Type: Merchant Exporter		ANKIT AGARWAL PRIYANKA AGARWAL

KUSUM MARKETING LIMITED

0209012218

Address: 1, PANCHU GOPAL
BHADURI SARANI, , RISHRA,
Contact No: 919433068012 , DIST
HOOGHLY , 24 PARAGANAS SOUTH ,
WEST BENGAL, 712249

Type: Others

VIJAY PRAKASH MISHRA
ASUTOSH DEB
PRAMOD DUGAR

**PAVITRA COMMOTRADE
PRIVATE LIMITED**

0213010941

Address: 4TH FLOOR, , 30,
CHITTRANJAN AVENUE,kolkata-
700012: , Kolkata , KOLKATA ,
WEST BENGAL, 700012

Type: Merchant Exporter

ANKIT KUMAR AGRAWAL
ANIRUDH JOSHI

LINDE INDIA LIMITED

0288000889

Address: P-43,TARATALA ROAD
OXYGEN HOUSE , Contact No:
918017785234 , KOLKATA , WEST
BENGAL, 700088

Type: Merchant Cum Manufacturer
Exporter

ARUN BALAKRISHNA

DESIREE CO BACHER
SANJIV LAMBA
MOLOY BANERJEE
JYOTIN KANTILAL MEHTA